

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 66  
**CP 41/2016**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES:      **Rahul Hemchandra Visaria**  
  **V/s**  
  **Maurya Intermediaries Pvt Ltd & Ors**

*Appearance (via video-conference):*

For the Applicant           : None present

For the Respondent         : None present

Section 241-242 Of the Companies Act, 2013

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**ORDER**

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 22.11.2022.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)